



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
62	Cont.Cas(C)/169/2023 FIXED	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
63	Cont.Cas(C)/353/2024 FIXED	MISS MALATI BEPARI Versus NARAYN KONWAR, IAS AND ANR	MR I HAQUE	MR. D SAIKIA (R-2) MR. N J KHATANIAR(R-2) MR B KAUSHIK(R-2)

LEAVE NOTE OF ADVOCATES FOR 27/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
46	Bail Appln./3482/2024 FIXED	RABEL AL AMIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. F A HASSAN	PP, ASSAM
WITH				
47	Bail Appln./3479/2024	IBRAHIM ALI AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
48	Bail Appln./3612/2024 B/O	PANKAJ DAS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS. R BEGOM MR S RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
50	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
51	Bail Appln./2511/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RUHUL AMIN @ RAHUL AMIN @ RAHUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM
52	Bail Appln./2665/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
53	Bail Appln./2690/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SANJAY RAM Versus THE STATE OF ASSAM AND ANR	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM MS P MEDHI	MR. SURAJIT DAS, (AMICUS CURIAE R2) PP, ASSAM
54	Bail Appln./3231/2024 WITH CASE RECORD(SCANNED COPY), B/O	MD IKRAMUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM MS. P BORAH	MR W R MEDHI(R-2) MR P TALUKDAR (R-2) PP, ASSAM

55	Bail Appln./3250/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUSTAM ALI Versus THE STATE OF ASSAM AND ANR.	MR A IKBAL	PP, ASSAM
56	Bail Appln./3411/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD ISTAK ALI @ KACHU Versus THE STATE OF ASSAM AND ANR	MR. N ISLAM	PP, ASSAM
BAIL HEARING				
57	AB/1698/2024 BY SLIP	RUHUL AZAD BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M S MAZUMDER	MR. N H BARBHUIYA (R-2) MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
58	AB/2281/2024 BY SLIP	BABULAL LAKRA Versus THE STATE OF ASSAM AND ANR.	MR P K DAS MR. M BARUAH	MR A N AHMED (R-2) PP, ASSAM
59	AB/2499/2024 BY SLIP	RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
60	AB/2699/2024 FIXED	SAKAT ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
61	AB/2846/2024 BY SLIP	ABU WAHID @ HIRA Versus THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
62	AB/2865/2024 BY SLIP	MD TAHIDUL ISLAM @ TAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM

ORDERS

63	AB/2790/2024 BY SLIP	BIJAY TAMANG @ BIJAY LAMA Versus THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

THIS BENCH WILL RISE AT 03:15 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
40	WP(C)/6578/2023 B/O	M/S RKD-SDR (JOINT VENTURE) AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	C.G.C. MR. K GOGOI MS S MOCHAHARI MR. S DUTTA MR S DUTTA DY.S.G.I.
41	WP(C)/6580/2023 B/O	M/S RKD - SDR (JOINT VENTURE) AND ANR Versus THE UNION OF INDIA AND 15 ORS	MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR SISHIR DUTTA(R-12) MS S MOCHAHARI(R-12) MR. S DUTTA(R-12) MR H K SARMA (r-14) MR S DUTTA(R-12) MR. K UPAMANNYA(R-12) MR A HOSSAIN DY.S.G.I. MS K SARMA (r-14)
MOTION				
42	WP(C)/6117/2024 FIXED	UNITED INFRACON Versus UNION OF INDIA AND 8 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR	DY.S.G.I.
43	WP(C)/6158/2024 FIXED	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	DY.S.G.I.

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	WP(C)/5363/2024 WITH OFFICE NOTE AND LCR, FIXED	BIMALA KHATOON @ BIMOLA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR. S. K. CHAKMA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/5394/2024 WITH OFFICE NOTE AND LCR, FIXED	MOYFUL NESSA Versus THE UNION OF INDIA AND 8 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
17	WP(C)/5472/2024 WITH OFFICE NOTE AND LCR, FIXED	BANJAI BISWAS @ RANJAI BISWAS @ RANJOY BISWAS Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
18	CrI.A./399/2023 10 Y 2 M 10 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, B/O WITH I.A.(CrI.)/1201/2023 in CrI.A./399/2023	RANGLAL BHUMIJ Versus STATE OF ASSAM AND ANR.	MR U DAS MR. B CHAKRAVARTY MS. A LALA	MR. S UPADHAY (R-2) PP, ASSAM
19	I.A.(CrI.)/1024/2024 WITH LCR - 4 (FOUR) FILES, FIXED in CrI.A./406/2023 WITH CrI.A./406/2023	RANGLAL BHUMIJ, Versus STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MS. A LALA	PP, ASSAM
19	I.A.(CrI.)/1024/2024 WITH LCR - 4 (FOUR) FILES, FIXED in CrI.A./406/2023 WITH CrI.A./406/2023	FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. J BARMAN MR D J BORO	PP, ASSAM
19	I.A.(CrI.)/1024/2024 WITH LCR - 4 (FOUR) FILES, FIXED in CrI.A./406/2023 WITH CrI.A./406/2023	FIRUSH @ FIRUZ DAIMARY Versus THE STATE OF ASSAM AND ANR.	MR. J BARMAN MR D J BORO	PP, ASSAM
20	CrI.A./450/2023	RAJIB DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM

WITH
[I.A.\(Cr.\)/1188/2023](#)
in Cr.A./450/2023

RAJIB DAIMARY
Versus
THE STATE OF ASSAM

MR D K MEDHI
P BORUAH

PP, ASSAM

HEARING

21 [Crl.A./143/2020](#)
WITH LCR - 4 (FOUR) FILES, P.B. -
2, B/O

SRI DHARANI DEBNATH AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. I A TALUKDAR
MR A M MONDAL

MR B CHANDA
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR MOTION -

54	WP(C)/6075/2024 FIXED	SATYA DAS Versus THE STATE OF ASSAM AND 9 ORS	MS. N S THAKURIA MR. G K THAKURIA	SC, P AND R.D.
55	WP(C)/6256/2024 B/O	SAMSUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MD A HUSSAIN MR. M HOQUE	GA, ASSAM SC, REVENUE SC, PWD

- FOR ORDERS -

56	I.A.(Civil)/3643/2024 (CONNECTED WITH ITEM NO.11 IN THE DAILY LIST), B/O in WP(C)/6019/2024	MD. INNUSH ALI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
57	I.A.(Civil)/3652/2024 (CONNECTED WITH ITEM NO.13 IN THE DAILY LIST), B/O in WP(C)/6042/2024	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM FOR CAVEATOR

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

58	WP(C)/3661/2023 FIXED	KHIRA BORAH Versus THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA	GA, ASSAM
59	WP(C)/2517/2024 FIXED	JYOTI KALITA AND 60 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY IMSENKALA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
60	WP(C)/3582/2024 FIXED	HAYAT AUTO WORLD Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. P K MUNIR MR. A. GAYAN	MR. D GOSWAMI, SC SBI MR. A K SAHEWALLA(R- 1,2) MR P GOGOI MR. W SHARMA(R- 1,2) SC, SBI

HEARING

61	WP(C)/5247/2022 PART-HEARD, FIXED	MD. MUSLIM ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MR. R J DAS	SC, PWD
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LEAVE NOTE OF ADVOCATES FOR 27/11/2024

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THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Wednesday,27th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
36	RSA/71/2015 (AT 10:30 AM)	ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER LEGAL HEIR BAPPI RANJAN DAS (SON) Versus SANJIB BARMAN and ANR	MR.A M KHAN MS.S KALITA MR.S MOLLAH	MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)
MOTION				
37	CRP(IO)/489/2024 CAVT. NO.09182/024, B/O	CHANDRAPUR THAN BAZAR COMMITTEE Versus BIKASH CHAKRABORTY AND 4 ORS.	MR P K KALITA MR. N DAS MD A ISLAM MR. A DEKA	MR. N N JHA (FOR CAVEATOR) MS M SAHOO (FOR CAVEATOR)
ADMISSION				
38	WP(C)/1990/2021 FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
39	CRP(IO)/373/2023 FIXED	SHAIKH SADI Versus MD GULJAR HUSSAIN @ GULJAR GUJAR AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI TOSLIMA BEGUM	MS. R CHOUDHURY(R-1 TO 4) MS F N ZAMAN(R-1 TO 4) MS. B. HAZARIKA(R-1 TO 4)
BAIL HEARING (BA)				
40	Bail Appln./2194/2024 WITH OFFICE NOTE, FIXED	PRAMOD RAY Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
FOR HEARING U/O XLI RULE II C.P.C.				
41	RSA/216/2024 FIXED	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
	WITH I.A.(Civil)/3567/2024 in RSA/216/2024	NURUL AMIN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	
42	RSA/220/2024 FIXED	MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS	MR. A GANGULY MR. A DHANUKA	

WITH
[I.A.\(Civil\)/3590/2024](#)
in RSA/220/2024

MUSST ASIA KHATUN
Versus
PATRIK URANG AND 4 ORS

MR. A GANGULY
MR. A DHANUKA

ORDERS

43 [Cont.Cas\(C\)/490/2022](#)
B/O

ANIMA SAIKIA
Versus
DHARMA KANTA MILI

MR. P. SINGHA
MR P H KONWAR

MR. K GOGOI

44 [I.A.\(Civil\)/3576/2024](#)
FIXED
in FAO/11865/2024

MUSLIM ALI
Versus
BRAHMAPUTRA INFRASTRUCTURE LTD
AND ANR

MR H K SARMA

WITH
[FAO/11865/2024](#)
(Filing Number)

MUSLIM ALI
Versus
BRAHMAPUTRA INFRASTRUCTURE LTD
AND ANR

MR H K SARMA

45 [I.A.\(Civil\)/3611/2024](#)
in CRP/400/2016(D/O), B/O
in CRP/400/2016

M/S COTTON COUNTY RETAIL LTD.
Versus
SMT. TARA BOTHRA and ANR

MR B KAUSHIK
MR. S HAZARIKA
K BHARALI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
68	WP(C)/3047/2017 FIXED	ALIMUDDIN and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.S C BISWAS MR. E AHMED MR.D BANIA MR.F A HASSAN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) MRS.F BEGUM(R- 5&6) MR.A MANNAFR- 5and6
69	WP(C)/3758/2020 FIXED	DHANIRAM BORO AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	GA, ASSAM SC, REVENUE
BAIL HEARING (BA)				
70	Bail Appln./3068/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SMTI. LALPIAN MAWII @ KHUMI KHABUG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
71	I.A.(Civil)/3647/2024 (CONNECTED WITH ITEM NO.61 IN THE DAILY LIST) in WP(C)/560/2024	APURBA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. S N TAMULI	MR D BARUAH SC, GDD SC, GMC
HEARING				
72	WP(C)/1889/2018 FIXED AT 2:00 PM	SWETA DEVI Versus STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORA	SC, REVENUE SC, IOCL
	WITH I.A.(Civil)/1056/2019 in WP(C)/1889/2018	SWETA DEVI Versus STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	MR. M K CHOUDHURY SC, REVENUE SC, I O C
73	WITH WP(C)/1999/2018	DHRUBA DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. R K JAIN MS. T BORAH	SC, REVENUE(MR. R BARPUJARI)

	<p>WITH I.A.(Civil)/1058/2019 in WP(C)/1999/2018</p>	<p>DHRUBA DEKA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. B D KONWAR SR. ADV. MR. M K CHOUDHURY MRS J M KONWAR SC, REVENUE MR. R KALITA SC, I O C MR. R SALOI MS. S NEWAR MS. M K BROWN</p>
	<p>WITH I.A.(Civil)/2536/2019 in WP(C)/1999/2018</p>	<p>DHRUBA DEKA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. B D KONWAR SR. ADV. SC, REVENUE MRS J M KONWAR MR. M K CHOUDHURY MR R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN</p>
74	<p>WITH WP(C)/2015/2018</p>	<p>NARAYAN MANDAL Versus STATE OF ASSAM AND 3 ORS.</p>	<p>MRS. T BORAH SC, REVENUE MR. R K JAIN SC, I O C</p>
75	<p>WITH WP(C)/2026/2018</p>	<p>RAMESHWAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. R K JAIN MR. R BORPUJARI MS. T BORAH MR. A BARUAH SC, REVENUE SC, I O C MR. M K CHOUDHURY</p>
	<p>WITH I.A.(Civil)/1057/2019 in WP(C)/2026/2018</p>	<p>RAMESHWAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. B D KONWAR SR. ADV. MR. M K CHOUDHURY MRS J M KONWAR SC, REVENUE MR. R KALITA SC, I O C MR. R SALOI MS. S NEWAR MS. M K BROWN</p>
	<p>WITH I.A.(Civil)/2562/2019 in WP(C)/2026/2018</p>	<p>RAMESHWAR GUPTA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. B D KONWAR SR. ADV. SC, REVENUE MRS J M KONWAR MR. M K CHOUDHURY MR R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN</p>
76	<p>WITH WP(C)/2028/2018</p>	<p>DEEPA GUPTA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. R K JAIN MR. M K CHOUDHURY MS. T BORA MR. R BORPUJARI MR. A BARUAH SC, REVENUE SC, I O C</p>
	<p>WITH I.A.(Civil)/1052/2019 in WP(C)/2028/2018</p>	<p>DEEPA GUPTA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. B D KONWAR SR. ADV. MR. M K CHOUDHURY MRS J M KONWAR SC, REVENUE MR. R KALITA SC, I O C MR. R SALOI MS. S NEWAR MS. M K BROWN</p>
	<p>WITH I.A.(Civil)/2568/2019 in WP(C)/2028/2018</p>	<p>DEEPA GUPTA Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR. B D KONWAR SR. ADV. SC, REVENUE MRS J M KONWAR MR R KALITA MR. R SALOI MS. M K BROWN</p>

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
57	MACApp./416/2019 WITH LCR, B/O	NEW INDIA ASSURANCE CO. LTD., Versus MRS. SABINA BEGUM AND 5 ORS.	MR. K K BHATRA MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	MR. A MANNAF (R-1 TO 4) MD A S ALI (R-1 TO 4) MR. B C THAKURIA (R-1 TO 4)
58	I.A.(Civil)/1506/2022 WITH LCR, FIXED in RSA/197/2022 WITH RSA/197/2022	NIRAMONI DAS DUTTA Versus ROMESH DUTTA SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA	MR. B D DEKA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA
59	I.A.(Civil)/2827/2024 B/O in CRP/14/2022 WITH CRP/14/2022	TAREK AKHTAR ANSARI AND ANR Versus ON THE DEATH OF LATE MD. SAUKAT ALI, HIS LEGAL HEIRS AND ANR TAREK AKHTAR ANSARI AND ANR Versus MD. SAUKAT ALI AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MR G N SAHEWALLA MR G N SAHEWALLA MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K SARMA	MS. D DEVI MR. D MOZUMDER MR. P BORAH (r-2) MS D DEVI
	WITH I.A.(Civil)/3748/2022 in CRP/14/2022	TAREK AKHTAR ANSARI AND ANR Versus MD. SAUKAT ALI AND ANR	MR. L R MAZUMDER	MR. P BORAH MR C GOGOI
60	I.A.(Civil)/3439/2024 WITH LCR, B/O in MACApp./255/2024 WITH MACApp./255/2024	DHANADA CHETIA Versus THE NEW INDIA ASSURANCE CO. LTD THE NEW INDIA ASSURANCE CO. LTD Versus DHANADA CHETIA AND 7 ORS.	MR. B BARUAH MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. A J SAIKIA MR. K K BHATTA MR. R GOSWAMI (R-4) MR. B BARUAH (R-1) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) MR U RONGPI (R-1)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

29	Crl.A./246/2012 WITH LCR 5 FILES, FIXED	PARIMAL NATH Versus THE STATE OF ASSAM	MR.J ISLAM MR.A M S MAZUMDER MR.A A R KARIM MS.S F MAITAI	MR SARFRAZ NAWAZ, AMICUS CURIAE PP, ASSAM
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QUASHMENT

30	Crl.Pet./301/2017 WITH LCR 1 FILE, FIXED	M/S. G.O.B.ENTERPRISE and ANR. Versus PROGRESSIVE MOTORS	MR G BAISHYA MR. A HASAN MS. B BORA	MR. A BHATTACHARYA
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	Crl.Pet./1390/2024 FIXED	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR Versus THE STTAE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
ADMISSION				
59	Crl.Pet./149/2023 B/O	ANWAR HUSSAIN MAZUMDER Versus RAMECHA BEGUM LASKAR	MR M J QUADIR MR D J HALOI MR S A HUSSAIN MR. A K HANNAN	MR. M J QUADIR MR. B U LASKAR MR. A K HANNAN
60	Crl.A./394/2024 B/O	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
	WITH I.A.(Crl.)/1160/2024 in Crl.A./394/2024	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
BAIL HEARING (BA)				
61	Bail Appln./3412/2024 WITH OFFICE NOTE, FIXED	PURNA MANI RAI Versus THE STATE OF ASSAM	MR. P K ROYCHOU DHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD	PP, ASSAM
62	Bail Appln./3489/2024 FIXED.	DEWAPRAKASH BHAGAWATI Versus THE STATE OF ASSAM	MR. A M BORA MR. A BARUAH MR. J P MORE MR. V A CHOWDHURY	PP, ASSAM
BAIL HEARING				
63	AB/2426/2024 FIXED	SUSIL GOUR @ SUSHIL GOURH Versus THE STATE OF ASSAM	MS. D GHOSH OWEN. C MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	Crl.Pet./794/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
	WITH I.A.(Crl.)/915/2024 in Crl.Pet./794/2024	SMT. JHILIK GHOSH AND ANR Versus UNION OF INDIA,	MR. A ROY MR. B DEKA MR. U. DUTTA	SC, DRI
53	Crl.Pet./1107/2024 WITH SCANNED COPY OF CASE RECORD (ONE FILE). FIXED.	SHAMINUL AKTAR Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	MR J ISLAM (R-2) MR M ROHMAN(R-2) S ISLAM(R-2) PP, ASSAM
BAIL HEARING				
54	AB/2714/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI M.A. ISLAM MR H A RASHID	MR. A M KHAN (R-2) MR S PRODHANI(R-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
52	WP(C)/2584/2024 BY SLIP	ILIARS HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, AG SC, FISHERY SC, FINANCE
ADMISSION				
53	WP(C)/6550/2021 FIXED	TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. B SAIKIA MR S MUKTAR A R AHMED MR A N IQBAL	SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE
ORDERS				
54	I.A.(Civil)/3648/2024 (CONNECTED WITH ITEM NO.39 IN THE DAILY CAUSE LIST), B/O in WP(C)/3484/2024	AHMED HUSSAIN MAJUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM

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